



In The High Court of Manipur at Imphal

[CAUSELIST FOR MONDAY, THE 23RD OCTOBER, 2017]

COURT SITS FROM 10.30 A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 3

BEFORE

HON'BLE MR JUSTICE KH NOBIN SINGH

DAILY

| SI. No. | Case No | Party Detail | Petrn. Advocate | Respnt Advocate |
|-------------------------|---------------------|---|--|--|
| <u>MOTION</u> | | | | |
| 1) | WP(C)/777/2017 | SMT. KEISHAM (O) ROMA DEVI Vs STATE OF MANIPUR | MR L ROMI SINGH MR. CH ROBINCHANDRA | MR S SAMARJEET CGSC ADDL GA |
| 2) | WP(C)/778/2017 | KM. AKOIJAM PREMILA DEVI Vs STATE OF MANIPUR | MR L ROMI SINGH MR. CH ROBINCHANDRA | MR S SAMARJEET CGSC ADDL GA |
| 3) | WP(C)/783/2017 | RK. RAJEN SINGH Vs STATE OF MANIPUR | Y RAMESH SINGH MS. RK EMILY | GA |
| <u>ADMISSION</u> | | | | |
| 4) | CONT.CAS(C)/70/2014 | MD ABDUL HAQUE Vs H DELEEP SINGH | MR PH DINESHCHANDRA MR. AK SOMORENDRO | MR. L SHASHIBHUSHAN MR. AK SOMORENDRO |
| 5) | WP(C)/72/2014 | P KIRONBALA DEVI Vs STATE OF MANIPUR AND ORS | MR. RK MOHENDRO MR. CH ROBINCHANDRA | GA |
| 6) | CONT.CAS(C)/74/2015 | TH MANGI SINGH AND 2 ORS Vs DELEEP SINGH IAS AND 2 ORS | MR. L RAJU MR. U AUGUSTA MR. Y NIRMOLCHAND | MR. L SHASHIBHUSHAN MS. B BIDYALAKSHMI MR. NG KUMAR MR. AK SOMORENDRO MR MD. ABDUL BARIK |

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|-----|---------------------|--|--|--|
| 7) | CONT.CAS(C)/85/2016 | G LALGOPAL SHARMA Vs VINAY SHEEL OBEROI, IAS AND 2 ORS | MR JUNO REHAMAN MR TH ROSON MR N TEJKUMAR MR. M HEMCHANDRA | MR. CH MOMON MR. L BINOY MR RAJIV THOKCHOM MR M TIJENDRA MR. W NIRANJIT SINGH MR. O KIRANJIT |
| 8) | WP(C)/297/2016 | RK JOYSANA SINGH Vs STATE OF MANIPUR AND 6 ORS | MR N TEJKUMAR MR. M HEMCHANDRA | MR. N JOTENDRO MR. K UMAKANTA MR. JOYCHANDRA MR. L SHYAM MR. H MAIPAKSANA GA |
| 9) | WP(C)/466/2016 | A SANATOMBA SINGH AND ANR Vs STATE OF MANIPUR AND 3 ORS | MR. M HEMCHANDRA | MR. Y RONELCHANDRA GA |
| 10) | WP(C)/499/2016 | A MANITOMBI DEVI AND ANR Vs STATE OF MANIPUR AND 3 ORS | MR. M HEMCHANDRA | MR. KH ATHOUBA GA MR Y ASHANG, GA GA |
| 11) | WP(C)/512/2016 | KH LUPENJIT SINGH Vs STATE OF MANIPUR AND 4 ORS | MR. AJOY PEBAM MR DAVID BOON MR. I NARESHKUMAR MR AYAM ROMESH MR. A MOHENDRO | MR. RK LALIT MS. RK EMILY MR. Y RANESH GA |
| 12) | WP(C)/622/2016 | MD JAHIR ALI Vs STATE OF MANIPUR AND 2 ORS | MR. M HEMCHANDRA | GA |
| 13) | WP(C)/823/2016 | M LEMBA SINGH AND 5 ORS Vs STATE OF MANIPUR AND 53 ORS | MR. M HEMCHANDRA | MR. L ASHINIKUMAR MR. S DIJESHWOR MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. N BIPIN MR. HS PAONAM MR. S GUNABANTA GA |
| 14) | WP(C)/883/2016 | RAMSO MAHONG AND 3 ORS Vs STATE OF MANIPUR AND 8 ORS | MS. H BISHESHWARI MR. S HUNGYO MR MAYONKUI NGALUNG MS ROSEMARY PANMEI MR. R DANIEL | GA MR S SURESH CGC MR. L SHYAM MS S LINTHOINGAMBA MR. Y NIRMOLCHAND MR. K UMAKANTA MR. N JOTENDRO MR. H MAIPAKSANA MR. S RUPACHANDRA, ASG |
| 15) | WP(C)/885/2016 | TH. RAMGOPAL SINGH Vs STATE OF MANIPUR AND 41 ORS | MR. PH SANAJAOBA MR. RK KULAJIT MR. NG JAGATCHANDRA MR. N CHURCHILL MS DONNAPRIYA ASEM MR. K ROSHAN MR. M DEVANANDA | MR. S JHALAJIT MR P JASWANTA SINGH MR KH IBOCHOUBI SINGH MR A ROSHAN GA |
| 16) | WP(C)/979/2016 | H KULACHANDRA SINGH Vs STATE OF MANIPUR AND 2 ORS | MS. BABITA TH | MR. TH KHAGEMBA MR. KH TARUNKUMAR |

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| 17) | With WP(C)/933/2016 | H KULACHANDRA SINGH Vs STATE OF MANIPUR AND 3 ORS | MS. BABITA TH | MR. P JACOB MR. TH KHAGEMBA MS. T VICTORIA MR. KH TARUNKUMAR MR. KH TOMBA Mr ADDL. AG |
| 18) | WP(C)/1028/2016 | KH SUNDARI DEVI Vs STATE OF MANIPUR AND 3 ORS | MR. S DIJESHWOR MR. A ARUNKUMAR MR. S GUNABANTA MR. N BIPIN MR. L ASHINIKUMAR MR. HS PAONAM | MR. P KHAMBI MR. N SURENDRAJIT MR. H DIJEN MR. P TAMPHAMANI MR. S SHYAMCHARAN MR Y BRIJNARAYAN SINGH MR N ZEQUESON GA |
| 19) | WP(C)/1058/2016 | CH SHANTABIHARI SINGH Vs STATE OF MANIPUR AND 3 ORS | MR. KH TARUNKUMAR MR. KH TOMBA MS. T VICTORIA MR. P JACOB MR. TH KHAGEMBA | MR. CH NARENDRA MR. CHANDRAKUMAR MR. L ATEMBI MRS. A BINARANI MS. L REBEDA MR ADDL. AG |
| 20) | MC(CRP(CRP Art.227)/8/2017 | SMT. NG (O) HAOBAM SHANTI DEVI Vs SMT. NG NINGOL THINGBAIJAM (O) GYANESHAWRI DEVI | MR. P TOMCHA | |
| 21) | With MC(CRP(CRP Art.227)/9/2017 | SMT. NGANGOM (O) HAOBAM SHANTI DEVI Vs SMT. NGANGOM NINGOL THINGBAIJAM (O) GYANESHAWRI DEVI | PH. SANDHYARANI | |
| 22) | With CRP(C.R.P. Art.227)/35/2017 | SMT. NGANGOM (O) HAOBAM SHANTI DEVI Vs SMT. NGANGOM NINGOL THINGBAIJAM (O) GYANESHAWRI DEVI | MR. P TOMCHA | |
| 23) | CRP(C.R.P. Art.227)/18/2017 | H LINDA SHARMA Vs H PRIYADASHINI DEVI | MR. M HEMCHANDRA | MR. N SURENDRAJIT |
| 24) | AB/29/2017 | SHRI WAIKHOM NARESH SINGH Vs STATE OF MANIPUR | MR S KAMINIKUMAR MR. TH DEEPAK MR PRASANTA OINAM MR. TH IBOHAL | GA |
| 25) | CRP(C.R.P. Art.227)/32/2017 | STATE OF MANIPUR Vs MANGSHIDAM MANGI SINGH | MR. RK UMAKANTA, GA | |
| 26) | WP(C)/76/2017 | H ARUNKUMAR SINGH AND ANR Vs STATE OF MANIPUR AND ORS | MR. CH ROBINCHANDRA | MR RK DEEPAK SINGH GA |
| 27) | WP(C)/99/2017 | S DEVEN SINGH Vs STATE OF MANIPUR AND ANR | MR. M HEMCHANDRA | GA |

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| 28) | WP(C)/107/2017 | L AMUSANA DEVI AND 6 ORS Vs STATE OF MANIPUR AND 7 ORS | MS. K SARJUBALA MR. W OJIT | MR S SURESH CGC MR S RUPACHANDRA MR. K RABEI GA |
| 29) | WP(C)/145/2017 | DR KH ANUPRIYA DEVI Vs STATE OF MANIPUR AND 2 ORS | MR. S DIJESHWOR MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MR. HS PAONAM | MS. SH SARJUBALA MR M JIRAN MEETEI MR. M NICKY GA |
| 30) | CONT.CAS(C)/146/2017 | DR TH. SURESH Vs SHRI SUMAN SINGH, IAS | MR. SERTO T KOM | MR. N. SIDHARTHA SINGH MR. M RARRY |
| 31) | WP(C)/153/2017 | K SUMATI DEVI Vs STATE OF MANIPUR AND 2 ORS | MR. S DIJESHWOR MS. KSH HARICHHAYA MR. L ASHINIKUMAR MR. N BIPIN MR. S GUNABANTA MR. A ARUNKUMAR MR. HS PAONAM | GA |
| 32) | WP(C)/189/2017 | MD. ABDUL KALAM AZAD Vs STATE OF MANIPUR AND 3 ORS | MS TH LUCY MR. RK DHANARAJ MS GIRIJA JAIN MRS. G PUSHPA | GA |
| 33) | WP(C)/194/2017 | AS NINGKHANGAM Vs STATE OF MANIPUR AND 7 ORS | MS. S LUCY MS GEETARANI WAIKHOM MS. L SILLORI MS. L BINITA MR NG JOTINDRA LUWANG | GA MR ASG |
| 34) | WP(C)/205/2017 | L NABAKUMAR SINGH Vs STATE OF MANIPUR AND ANR | MS S JOTIBALA MS H KUNJESHORI MR S YAINANDA MR PHUNGYO ZINGKHEI MR M TAPAN SHARMA MR. M MOSES MR. BP SAHU | GA |
| 35) | WP(C)/276/2017 | O N ANGOUBI DEVI Vs STATE OF MANIPUR AND 4 ORS | MR. P JACOB MR. KH TOMBA MS. T VICTORIA MR. TH KHAGEMBA MR. KH TARUNKUMAR | MR. Y NIRMOLCHAND GA |
| 36) | WP(C)/295/2017 | K BISHWAJIT SINGH AND 4 ORS Vs STATE OF MANIPUR AND 14 ORS | MR. L SHYAM MR. H MAIPAKSANA MS S LINTHOINGAMBA MS M PUNAM MR MURTAZA AHMED MR. K UMAKANTA MR. N JOTENDRO | DR RK DEEPAK GA |
| 37) | WP(C)/305/2017 | M YAISKUL MEITEI Vs MANIPUR INFORMATION COMMISSION AND ANR. | MR. L ASHINIKUMAR MS. KSH HARICHHAYA MR. S DIJESHWOR MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MR. HS PAONAM | ADDL GA |

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| 38) | WP(C)/373/2017 | O MANIHAR SINGH Vs STATE OF MANIPUR AND 3 ORS | MS S JOTIBALA MS H KUNJESHORI MS M RANI DEVI MR M TAPAN SHARMA MR PHUNGYO ZINGKHEI MR S YAINANDA MR. BP SAHU | GA |
| 39) | With WP(C)/374/2017 | K HERACHANDRA SINGH Vs STATE OF MANIPUR AND 3 ORS | MR. BP SAHU | GA |
| 40) | WP(C)/381/2017 | K IBOTHEM SINGH Vs STATE OF MANIPUR | MR. M RARRY | MR S SURESH CGC GA |
| 41) | WP(C)/388/2017 | PAMREISHANG HUNGYO Vs STATE OF MANIPUR | MR. N JOTENDRO | GA |
| 42) | WP(C)/390/2017 | D SOLOMON HAOKIP Vs STATE BANK OF INDIA | MR. N JOTENDRO | MR. N IBOTOMBI MR. A ROMMEL GA |
| 43) | WP(C)/405/2017 | A ARUNKUMAR SINGH Vs STATE OF MANIPUR | MR. M HEMCHANDRA | |
| 44) | WP(C)/429/2017 | M INAOKHA SINGH Vs STATE OF MANIPUR | MR. CH ROBINCHANDRA | MR MAHESH ANGOM MR RK DEEPAK SINGH MR ALENG VASHUM GA |
| 45) | WP(C)/441/2017 | MIUCHAMPOU KAHMEI Vs STATE OF MANIPUR | MR. N IBOTOMBI | MS. LENIBALA MS MC LINTHOINGAMBEE GA |
| 46) | WP(C)/465/2017 | Y DILIPKUMAR Vs STATE OF MANIPUR | MR. TH JUGINDRO | MR. A BIMOL MR. S SASI GA |
| 47) | With MC(WP(C))/235/2017 | Y DILIPKUMAR Vs STATE OF MANIPUR | MR. TH MANIHAR | GA |
| 48) | WP(C)/482/2017 | RK KOKNGANGSANA SINGH Vs STATE OF MANIPUR | Mr BOBOY POTSANGBAM, JR.S.C. | GA |
| 49) | WP(C)/512/2017 | AK GOPAL SINGH Vs STATE OF MANIPUR | MR. ROMENDRO SHARMA | GA |
| 50) | WP(C)/563/2017 | IRUNGBAM MANGI SINGH Vs STATE OF MANIPUR | MS. BABITA TH | GA |
| 51) | WP(C)/564/2017 | NAOREM AMAR MEITEI Vs STATE OF MANIPUR | MR. Y ROMESHCHANDRA | GA |
| 52) | WP(C)/606/2017 | SHRI YUMLEMBAM SURJIT SINGH Vs THE MANIPUR PUBLIC SERVICE COMMISSION | MRS. G PUSHPA | GA |

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| 53) | WP(C)/665/2017 | SHRI TH. KIRANKUMAR SINGH Vs STATE OF MANIPUR | MR. M DEVANANDA | GA |
| 54) | WP(C)/685/2017 | SHRI OINAM NODIACHAND SINGH Vs STATE OF MANIPUR | MR. Y RONELCHANDRA | GA |
| 55) | WP(C)/689/2017 | SHRI KHUMANTHEM MADHUCHANDRA SINGH Vs STATE OF MANIPUR | MR. H BIRAMANI | GA |
| 56) | WP(C)/691/2017 NOT BY HON'BLE ACTING CJ | SHRI SALVADOR T. BAITE Vs STATE OF MANIPUR | MR. L SHASHIBHUSHAN | GA |
| 57) | WP(C)/721/2017 | Y HOMENDRO SINGH Vs STATE OF MANIPUR | MR. HS PAONAM | GA |
| 58) | WP(C)/725/2017 | SHRI KHOMDRAM RANJAN SINGH Vs THE MANIPUR PUBLIC SERVICE COMMISSION (MPSC) | DR RK DEEPAK SINGH | GA |
| 59) | WP(C)/735/2017 WITH CAVEAT 96/2017 | R.K. MAKAOHEI SINGH Vs STATE OF MANIPUR | MR. LENIN HIJAM | GA |
| 60) | WP(C)/738/2017 | SHRI SALAM CHANDRA SINGH Vs STATE OF MANIPUR | MR. RK NOKULSANA | GA |
| ORDER | | | | |
| 61) | RFA/8/2015 WITH PAPER BOOK | MANJU DEVI KAMBAM Vs STATE OF MANIPUR AND 2 ORS | MS. N DEBSWARI MR. N UMAKANTA | GA |
| 62) | With RFA/6/2015 WITH PAPER BOOK | ROSY KAHAKASHAN CHISHTI Vs STATE OF MANIPUR AND 2 ORS | MS. N DEBSWARI MR. N UMAKANTA | GA |
| 63) | With RFA/7/2015 WITH PAPER BOOK | TIKENDRAJIT NINGOMBAM Vs STATE OF MANIPUR AND 2 ORS | MS. N DEBSWARI MR. N UMAKANTA | GA |
| 64) | MC(RFA)/4/2017 NOT BY ACTING CJ, WITH LC RECORD | SATISH KUMAR PATNI Vs GYANCHAND PATNI AND 5 ORS | MR. N DAVID MR. TH HENRY MR L OMESHWAR MR. TH DEEPAK MR. TH MODHU | MR. L SHASHIBHUSHAN |
| 65) | With RFA/2/2009 NOT BY ACTING CJ, WITH LC RECORD | GYANCHAND PATNI AND ANR Vs SUSHIL KUMAR PATNI AND 2 ORS | MR. M DEVANANDA MR. I LALITKUMAR Mr IROM DENNING MR. KH GOJENDRO MR. K ROSHAN MR. N CHURCHILL MR. TH ROMMEL | MR. L SHASHIBHUSHAN |

- 66) **With** MC(RFA)/5/2017 NOT BY ACTING CJ, WITH LC RECORD SATISH KUMAR PATNI
Vs GYANCHAND PATNI AND 5 ORS MR. N DAVID
- 67) **With** MC(RFA)/6/2017 NOT BY ACTING CJ, WITH LC RECORD SATISH KUMAR PATNI
Vs GYANCHAND PATNI AND 5 ORS MR. N DAVID
- 68) MC(WP(C))/279/2017 NINGTHOUJAM RONNIE SINGH MR. L SHYAM
Vs STATE BANK OF INDIA ADDL GA
- 69) **With** WP(C)/351/2016 N RONNIE SINGH MS. BABITA TH
Vs STATE OF MANIPUR AND 2 ORS MR. K UMAKANTA MR. H MAIPAKSANA MR. N JOTENDRO Mr N IBOTOMBI ADDL AG GA

HEARING PART HEARD

- 70) WP(C)/1509/2001 WITH WP(C) 608/2001 (D/O), WP(C) 324/2001 (D/O), WP(C) 641/2001 (D/O), WP(C) 1740/2001 (D/O), WP(C) 625/2001 (D/O), WP(C) 1497/2001 (D/O), WP(C) 1495/2001 (D/O), WP(C) 1326/2003 (D/O), NOT BY HON'BLE ACTING CJ, FIXED SMT.TH.KHAMRANG MR. A BIMOL
Vs COMMSECY EDN AND ORS AG

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

**(RK MEMCHA DEVI)
REGISTRAR**